

IN THE CENTRAL ADMINISTRATIVAE TRIBUNAL
CALCUTTA BENCH

No. O.A. 511 of 1997.

Date of Order: 26.04.04.

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. G.R. Patwardhan, Administrative Member

NARESH SOREN
VS.
UNION OF INDIA AND ORS. (C.L.W.)

For the Applicant : None.

For the respondents : Mr. P. Chatterjee, counsel

O R D E R

MR. NITYANANDA PRUSTY, JM:

Nobody appeared on behalf of the applicant even on second call in course of the day. However, Mr. P. Chatterjee, 1d. counsel for the respondents is present.

2. On verification of the record it is found that nobody appeared on behalf of the applicant when this matter was called on 04.7.01, 17.10.01, 18.2.02, 10.06.02, 20.06.02, 3.09.02, 07.01.03, 08.01.03, 31.03.03 as well as on 19.01.04.

3. In view of the above, as it appears that the applicant is no more interested to proceed with the case any further. The O.A. is accordingly dismissed for default. No order as to costs.

ASVS.
MEMBER(A)


MEMBER(J)

ASVS.